public sector undertakings, statutory and semi-Government Bodies and in the Union Territories) having regard to the provisions of the Constitution;

(iv) To report to both the Houses on the working of the welfare programmes for the Other Backward Classes in the Union Territories;

(v) To consider generally and to report to both the Houses on all matters concerning the welfare of the Other Backward Classes which fall within the purview of Union Government including the Administrations of Union Territories; and

(vi) To examine such matters as may be deemed fit by the Committee or are specifically referred to it by the House or the Speaker.

(3) That the members of the Committee shall hold office for a period of one year from the date of the first meeting of the Committee which shall be reconstituted thereafter for one year at a time according to the procedure described in para (1) above;

(4) That in order to constitute a sitting of the Committee, the quorum shall be ten;

(5) That in all other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

(6) That this House do recommend to the Rajya Sabha that the Rajya Sabha do join in the Committee and communicate to this House the names of Members elected from amongst the Members of the Rajya Sabha to the Committee as mentioned above".

2. I am to request that the concurrence of Rajya Sabha in the said motion, and also the names of the members of Rajya Sabha appointed to the Committee, may be communicated to this House.'

THE BUDGET (RAILWAYS), 2014-15

AND

GOVERNMENT BILLS

(i) The Appropriation (Railways) No. 2 Bill, 2014

(ii) The Appropriation (Railways) No. 3 Bill, 2014—Contd.

MR. DEPUTY CHAIRMAN: Now, the hon. Minister, please.

श्री डी.वी. सदानन्द गौड़ा : उपसभापति महोदय, उत्तर प्रदेश से मेरे दोस्त ने कहा था कि रेलवे मिनिस्टर हिन्दी में अपना उत्तर दें। मेरे लिए बातचीत करना थोड़ा मुश्किल हो जाएगा, लिखने में मुश्किल होगा इसलिए मैं एक टीचर के पास बैठकर वह सब सीखूंगा और नेक्स्ट सेशन में मैं अपना उत्तर हिन्दी में दूंगा।

Hon. Deputy Chairman, Sir, as many as 58/158 Members of Parliament have participated in the discussion. That is what I learnt just now. ... *(Interruptions)* ... I have listened to all the Members who have participated in the discussions patiently and silently, without any interruption. I quietly listened to all the suggestions, criticisms, and some appreciations too, from some part of the House.

Sir, there were suggestions and there were some cautions expressed by my friends. Apart from that, a large part of the debate consisted of requests for greater or higher allocation for ongoing projects, introduction, of new trains, improvement of passenger amenities, and so on and so forth. I noted everything and certainly, all the subjects that have been raised by my colleagues in this House will be taken care of. If I am not able to cover certain important issues that my colleagues have raised here today, I would look into them and send a suitable reply in writing to all those Members.

Mr. Deputy Chairman, Sir, I understand the concerns of the hon. Members for getting more projects and allocations for their area, their State and to their constituencies. But, as the Minister of Railways, it is my concern that I look at the country as one unit. That is my motto. I cannot differentiate between States, I cannot pay special attention to certain areas. I should look at the country as a unit. The Indian Railways cannot be confined to a region, an area or a State. The Railways being a great unifier of this nation, I cannot divide it between States. The former Railway Minister from the All India Trinamool Congress, while speaking in the debate in the Lok Sabha, indeed emphasized with me that the Minister for Railways will never be free from requests and suggestions for new works, new trains and new stoppages. As an erstwhile Railway Minister, he is aware of the constraints a Minister for Railways would have to face in balancing the demands from hon. Members and the concerns of the organization. I really appreciate his concerns, which he spelt out through his experience on the floor of the House.

Sir, a large number of requests have poured upon me for new surveys, new projects and new trains, but I am very sorry to say that except for a few small suggestions, there are hardly any suggestions for improving revenue generation and resource mobilization. There were so many demands, but there were no suggestions for generating more resources. There were no suggestions to tell me from where we could generate them.

SHRI BHUPINDER SINGH: Sir, a few Members had suggested how to generate more resources including myself. You must mention them. ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: Yes, 1 am coming to that. The hon. Leader of the Opposition had said a few things. I would come to that. ...*(Interruptions)*...

SHRI BHUPINDER SINGH: Sir, I had also mentioned something on that. ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: As I stated in my Budget Speech, Railways have huge manpower and increasing expenditure on inputs, we are left with very little investible surplus. On the other hand, there is a large number of ongoing projects which require approximately Rs.5 lakh crore to complete them without adding any new project. Of course, the aspirations of the Members are more. But that we cannot meet at this juncture because of the shortage of resources with us. Realizing all these, I clearly stated in my speech that I need to focus on completing the ongoing projects so that we can try to deliver what Indian Railways have promised to the people of this country despite the fact that all these projects were proposed by the previous Government. My friends sitting on the other side, especially UPA colleagues, must understand that I have not taken up any new projects. I have taken up only the ongoing projects which were proposed by the earlier Government. So, you can't say that I have discriminated, or, you can't say that the Government has done something wrong.

MR. DEPUTY CHAIRMAN: That is the point you should appreciate.

SHRI GHULAM NABI AZAD: Thank you.

SHRI D.V. SADANANDA GOWDA: Mr. Deputy Chairman, Sir, I would like to place on record that I have not politicized anything. Development issues are kept alive and I have not played politics with development as far as Railways are concerned. Members of certain States have criticized that I have discriminated and neglected their States. It is not a fact. I have not taken up any new projects. Karnataka people also said that I have not given anything to Karnataka. Certainly, I have given the funds which are available with me to the ongoing projects only which are inside India; they are not allotted to any other country. So, we should take note of all these things. I would cite few incidents. My friend from West Bengal was saying that they have been totally neglected. If I give him the statistics, they stand number one in the list and they have got the maximum allotment this time apart from the North-East and Kashmir because national projects are there. Including those national projects, we have allotted some more funds for Kashmir and North-Eastern States. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: What is the percentage you have allotted? ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: I am telling you. ... *(Interruptions)*...

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING, THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Mr. Minister, you complete first; then Members can ask. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Minister, you have already said that you would reply and whatever you could not reply, you would give it in writing. So, go by this. It is already 8.30.

SHRI D.V. SADANANDA GOWDA: Sir, I have allotted to the North- Eastern States 54 per cent more than that what was allotted in the last Budget. I have taken care of them. I have already assured to the North-Eastern States that the State capitals which are not linked with the railways will be linked in the next two, three or four years. We will complete that work. I have assured the House that the suggestions of my colleagues are noted and they will be considered favourably as and when the opportunity arises. Hon. Deputy Chairman, the focus of my Budget is three-fold. First, the completion of ongoing projects; second, mobilization of additional funds; third, passenger amenities and safety. Our main endeavor is to complete the ongoing projects in time with available resources and by mobilizing resources from all possible means. In order to achieve this goal, I have adopted a strategy of near-Plan holiday and prioritising the ongoing projects, which, I believe, is the priority of the Indian Railways. Hence, I give continuity to the projects and the new trains announced by my predecessor, Kharge*ji*, which have been kept intact in my present Budget also.

From the debates in the House, I have gathered a few areas of common interest raised by the hon. Members. I would like to touch upon them briefly. The most often debated issue is the revision of passenger fares and freight rates. I would like to say that hon. Leader of the Opposition has listed all the items which were already given by them in the Interim Budget, but, unfortunately, he left one thing that fare hike was also done by them. He has not mentioned this point. I would like to draw the attention of Azad*ji* towards the long list pointed out by him that these are all the projects given by them and that has been continued in this Budget also. But, unfortunately, he left one major issue that ought to have been included in that list, that is, the fare and freight hike done by their Railway Minister.

SHRI GHULAM NABI AZAD: Because it was not there in our Budget.

SHRI D.V. SADANANDA GOWDA: Hon. LoP should have told that also. Then I should have appreciated his argument. In the Budget, it was nowhere mentioned, but in the Estimate, the entire calculation of fare and freight hike was included and the Estimate was presented in the last Interim Budget. My friend, Shri D. Raja, also raised this issue. On the last occasion, during the Question Hour, he asked a few questions. For that, I did not have the sufficient material with me and I told him that during the Budget discussions, I would answer those points. He asked me as to what were the reasons for the fare and freight hike. In the Interim Budget presented by Kharge ji in February, 2014, he had factored additional resource mobilisation for the fare and freight rate revision. The reason for the revision was that Railways was likely to have a shortfall of Rs.7,600 crore in 2014-15. The reasons for the shortfall are - Railways' expenditure was projected to go up by Rs.22,136 crores in the year 2014-15, as ordinary expenses were likely to be higher by Rs.17,149 crores on account of increase in the salary and wages by 3 per cent; 9 per cent increase in DA and 25 per cent increase in certain staff allowances on DA crossing 100 per cent; 20 per cent increase in fuel cost; and 11.5 per cent increase in the stores. These are the various reasons that we were forced to hike the fare and freight rates. The composite freight index in Railway Gross Input Cost has gone up by 10.6 per cent. So, we are forced to have a price hike. Mr. Raja also put a question with regard to the calculation methodology of FAC. It is a big chart. I will send a copy of this chart to him. He can see it because the methodology and calculation is such that it will be difficult to explain, I will send it to him.

Mr. Deputy Chairman, Sir, some of the Members mentioned about the PPP mode and raising of funds through FDI. I was asked that as it was not successful in the past, how I was going to take up the PPP mode in future. I would like to clarify this. We have received a good response for investments from private sector for 17 port connectivity projects and 22 freight terminals. We have also received commitment from the private investors in different areas like wagon leasing schemes, container sector, and, setting up of production units to the tune of Rs. 15,000 crore approximately in the recent past. This is a good beginning. So, therefore, I have a firm hope that certainly PPP route will be one of the modes where we can raise funds. I also discussed in detail the PPP mode with my officers, and, I have instructed my officers to formulate a Model Concession Agreement for the PPP models to facilitate investment. I am hopeful that PPP will certainly bring some participation and it will give some response as far as resource mobilization is concerned.

[Shri D.V. Sadananda Gowda]

Further, my friends had expressed apprehensions with regard to permitting FDI in the railway sector. I want to lay this to rest because FDI in rail sector is a positive signal to the investors regarding the seriousness of Indian Railways in raising funds and implementing the big ticket projects such as high speed corridors, dedicated freight corridors and suburban corridors. Permitting FDI in rail sector will encourage railway infrastructure creation and growth of the manufacturing industry in the country. Here, I want to say one more thing that itself will certainly give a new direction to FDI entry in railways. I wish to clarify that none of the existing railway functions are being privatized and I assure this House that FDI will be introduced in such a manner that our core operations are ring fenced, and, operating part will not entertain FDI. Only infrastructure and other development will be taken care of and the operating part will remain with railways in future. So, there need not be any apprehension that the introduction of FDI will do some harm to Railways.

Sir, a lot of debate has taken place with regard to the security to the passengers, especially, the lady passengers travelling in the trains. We have addressed this concern in detail in my Budget and we are in the process of sanctioning about 4,000 posts of RPF constables in addition to the 17,000 RPF constables already recruited. This will certainly strengthen the RPF and we will also ensure that the coaches meant for lady passengers are guarded sufficiently in order to reduce crime against women in railway premises and in trains. The new recruits will also undergo a gender-sensitisation programme, which will be periodically conducted so as to further make them aware of the requirements of lady passengers.

Many hon. Members have raised some issues with regard to the high-speed trains. I would like to place on record that every Indian's expectation is that India should have a bullet train, which matches the best in the world. As we are no less than any railways in the world in terms of network, reach in size, manpower or technology, it is logical that we take the next step ahead. The high-speed train project will be funded through bilateral funding mechanism as well as by FDI route without burdening the travelling passengers and the common man.

Hon. Deputy Chairman, Sir, I have cautiously steered away from populism, from an over-emphasis on expanding the expenditure base, to meet augmentation of revenue consolidation, re-energizing and bringing the new practices into this organization.

Sir, my Budget focuses on timely completion of the ongoing works, resource mobilization, harnessing new technologies, increased safety, security and services, new

innovations and creating awareness among my countrymen that the Railways is the pride of the nation. Sir, somewhere we have to realize that unless we move ahead, we will be left far behind in this race of faster, quicker and better and more efficient technologies which are being displayed by our neighbours and the more developed world.

There are several demands from various States. Especially the MPs from Kerala in both the Houses of the Parliament have raised strong demands for more projects in favour of Kerala. However, they also know that there are certain constraints in taking up new projects in Kerala, especially there is only one line running from North to South. The line is already saturated. Land acquisition for projects is difficult in Kerala. However, the MPs from all parties have met me and demanded me more projects and trains apart from rapid transit system. Hence, I have decided to set up a Joint Study Group consisting of officers from Railways and the State Governments and MPs. Efforts will be made for development of Railway network in Kerala after examining this Joint Study Group report. ...*(Interruptions)*...

SHRI K.N. BALAGOPAL: Whatever he has said is not totally correct. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let him complete. ...*(Interruptions)*... Let him complete. ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: Similarly, MPs from Tamil Nadu have also demanded some feasibility study of railway line. The Kerala MPs sought survey of railway line from Thalassery to Mysore. Same will be taken up as early as possible. Also, a request has been made for survey of new line from Chennai-Pondicherry-Ramnathpura-Tuticorin-Kudankulam- Kanyakumari. The same will also be considered positively. Just now, my friend, Maitreyan, hon. MP from Tamil Nadu, mentioned about Mahamaham. He was requesting for speedy work that need to be carried out on Kumbakonam - Virudhachalam line. He has placed some other demands also. Certainly, I will discuss with Mr. Maitreyan and the Chief Minister of Tamil Nadu so that we will take care of things.

As far as ...*(Interruptions)*... Wait, I am coming to that. My friends from Telangana and Andhra Pradesh were also making some demands. Andhra Pradesh people are demanding one new Zone and Telangana people are demanding some new lines and other things. ...*(Interruptions)*... I have specifically made a para to resolve the problems and to come out with solutions for the new demands. ...*(Interruptions)*... I have said that a Committee has already been formed to look into the matter and as soon as I receive the Report of the Committee, the needful will be done in both the States because as per the States Reorganisation Act, we are supposed to take certain new initiatives in Andhra Pradesh as well as in Telangana. Your demands will be met soon after getting the Report from the Railways.

SHRI V. HANUMANTHA RAO: The Secunderabad railway station, the previous Government wanted to make it international airport. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let him finish.

SHRI D.V. SADANANDA GOWDA: Sir, the Chief Minister of Odisha met me and placed some demands. At present, a few funding was done to Odisha and his remaining demands will certainly be taken care of. Soon after the completion of the Budget, certainly, we will sit with the officers and we will sort out the problems as far as Odisha is concerned.

Sir, I do not say that I have covered all the issues which can be brought on board to improve the organization. Nor can I say that I have covered all the issues raised by my learned friends in this House. Needless to say, with sincerity and earnestness, I have attempted majority of the concerns and ideas which I have been listening in this august House for the last two days.

SHRI TIRUCHI SIVA: Sir, what about the stoppage? ...*(Interruptions)*...

श्री प्रकाश जावडेकर : मंत्री जी, आप अपनी बात पूरी कीजिए। **...(व्यवधान)...** वे बाद में क्लेरिफिकेशन पूछेंगे। **...(व्यवधान)...** Sir, you please complete your answer. They can seek clarifications afterwards.

SHRI D.V. SADANANDA GOWDA: My friend Tiruchi Siva requested for one stoppage. I will certainly look into it. ...*(Interruptions)*... I will take care of it. ...*(Interruptions)*... To conclude, within a short span of seven months, I will be coming back to the House to present another Railway Budget. I hope the remaining dreams, demands and issues of the hon. Members of this House would be finally addressed. ...*(Interruptions)*... With all humility, I pray that the Budget be passed.

DR. T. SUBBARAMI REDDY: Sir, you have not mentioned my name. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is all. ...*(Interruptions)*... He will reply in writing. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, I have two clarifications. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It is already going to be nine. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: So what? ...*(Interruptions)*... It is important, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Minister will reply in writing. ...*(Interruptions)*... If I will allow you, everybody will ask for it. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, the Minister is here. ...*(Interruptions)*... He is so patient. ...*(Interruptions)*... He has been sitting here for seven hours. ...*(Interruptions)*... He can sit five minutes more. ...*(Interruptions)*... Sir, I have only two clarifications. ...*(Interruptions)*... Sir, 58 speakers spoke on it. ...*(Interruptions)*... At least 35 of the 58 speakers discussed freight and how it could increase revenues. ...*(Interruptions)*... I am sorry to say that the Minister has not used the word 'freight' at all in his response.

MR. DEPUTY CHAIRMAN: You asked for clarification. ...*(Interruptions)*... No comment. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: I would urge the Minister to please look at those ideas on freight. This is one. ...*(Interruptions)*.... Sir, I have got a second point. ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: As far as Dedicated Freight Corridor and other things are concerned, they have already taken shape. It is going on well. The World Bank funding is there. We are taking up the matter very expeditiously. I mentioned the Dedicated Freight Corridor Project and port connectivity in my Budget speech. I explained it in detail. ...*(Interruptions)*... The matter has been explained in my Budget speech. ...*(Interruptions)*...

DR. T. SUBBARAMI REDDY: You are not touching my point. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, my second point is...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let him finish it. ...*(Interruptions)*... You sit down. ...*(Interruptions)*... Let him complete. ...*(Interruptions)*... You sit down. ...*(Interruptions)*... Allow him to speak. ...*(Interruptions)*... Mr. Derek, sit down. ...*(Interruptions)*...

SHRI D.V. SADANANDA GOWDA: Out of a total of ₹ 27,147.95 crore, Assam and North-Eastern States have been allotted ₹ 5,262 crore. Apart from the North-Eastern States and Kashmir, West Bengal got the maximum share, which is ₹ 3,280 crore. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, what is the total cost of the projects? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No....*(Interruptions)*... Please sit down....*(Interruptions)*... He is on his legs. ...*(Interruptions)*... He is speaking. ...*(Interruptions)*... I am not allowing you. ...*(Interruptions)*... Mr. Derek, you are not allowing him. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... No. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Total cost of the project is Rs.170 crore.... *(Interruptions)*... You have given one thousand rupees. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Derek, the Minister is speaking.... *(Interruptions)*... What are you doing? ... *(Interruptions)*... Please sit down. ... *(Interruptions)*...

श्री अनिल माधव दवे (मध्य प्रदेश) : क्या एक मंत्री से इस तरह बात करते हैं? **...(व्यवधान)...** क्या उनसे इतनी जोर से बात करते हैं? **...(व्यवधान)...** क्या यही तरीका है? **...(व्यवधान)...**

श्री उपसभापति : आप लोग बैठिए। **...(व्यवधान)...**

SHRI PRAKASH JAVADEKAR: Mr. Deputy Chairman, Sir, there has to be decorum. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is what I am saying. ... *(Interruptions)*... I agree. ... *(Interruptions)*... Please sit down. ... *(Interruptions)*... आप लोग बैठिए। **...(व्यवधान)...** It is going on record. ... *(Interruptions)*... He is on his legs. ... *(Interruptions)*... Please sit down. ... *(Interruptions)*... What are you doing? ... *(Interruptions)*... Please sit down. ... *(Interruptions)*... आप लोग बैठिए। **...(व्यवधान)...** He is replying. ... *(Interruptions)*... What are you doing?

SHRI D.V. SADANANDA GOWDA: Mr. Deputy Chairman, Sir, I have made it very clear that apart from the North-Eastern States and the State of Jammu and Kashmir, the maximum share has gone to West Bengal. So, I have only that much of funds. Out of that, I have given the maximum share to them. Almost all the States are alleging that I have discriminated against them. How can I allot more than that?

MR. DEPUTY CHAIRMAN: Okay. ... *(Interruptions)*... What is your question? ... *(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, my direct question is this. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: You sit down. ... *(Interruptions)*... I have allowed him for seeking clarification. ... *(Interruptions)*... Sit down. ... *(Interruptions)*... What is your question? ... *(Interruptions)*...

SHRI PRAKASH JAVADEKAR: Sir, what is this? ... *(Interruptions)*... How many clarifications? ... *(Interruptions)*... No, Sir. ... *(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am allowing clarifications. ... *(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, my direct question is this. ... *(Interruptions)*...

What is the percentage of the total? ...*(Interruptions)*... That's all I want to know. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... Now, sit down. ...*(Interruptions)*... Mr. Minister, you please note them down. ...*(Interruptions)*... Now, Mr. Rangarajan. ...*(Interruptions)*... No, that is not going on record, Mr. Derek O'Brien. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, in protest, I walk out.

(At this stage, the hon. Member left the Chamber.)

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, as the Minister has already accepted to form a committee for Kerala, there is a demand from Tamil Nadu also. I request the Minister to form a committee of Tamil Nadu MPs so that we can discuss freely.

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. Balagopal. ...*(Interruptions)*... I would call you. ...*(Interruptions)*... I have called Mr. Balagopal.

SHRI K.N. BALAGOPAL: Sir, I have only one thing. I thank you for the assurance of joint committee. He said that there is land and other constraints. But, there is a coach factory. The land of approximately 100 acres was given free by the Government some years back. A PPP project was announced. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. That's enough. ...*(Interruptions)*... Put your question. ...*(Interruptions)*... Mr. Minister, you please note down the queries. ...*(Interruptions)*... Now, Dr. Subbarami Reddy . ...*(Interruptions)*... Mr. Rangarajan, you please sit down. ...*(Interruptions)*...

DR. T. SUBBARAMI REDDY: Sir, I requested him to tell specifically about the Visakhapatnam railway zone. ...*(Interruptions)*... Please tell me what are you going to do? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay.

DR. T. SUBBARAMI REDDY: What is the time-limit? What is the planning? The Minister is silent on this subject. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... Now, Mr. Bhupinder Singh. ...*(Interruptions)*... Please put your question. ...*(Interruptions)*... What is your question? ...*(Interruptions)*...

SHRI BHUPINDER SINGH: Sir, through you, I would tell the hon. Minister honestly that Odisha is far behind in the Indian Railways, Map.

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... No lecture please. ...*(Interruptions)*... Put you question. ...*(Interruptions)*...

SHRI BHUPINDER SINGH: Wagon factory at Sitapalli and a coach repairing factory at Narla in Kalahandi is our basic demand. ...*(Interruptions)*...

सामाजिक न्याय और अधिकारिता मंत्री (श्री थावर चन्द गहलोत) : सर, ये कितने क्वेश्चन पूछेंगे। **...(व्यवधान)...** सर, यह नहीं होगा। **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Now, Mr. Banerjee, please put your question.

SHRI RITABRATA BANERJEE: Sir, while I was speaking, I have mentioned that in the Budgets of 2009-10, 2010-11 and 2011-12, as far as West Bengal is concerned..

MR. DEPUTY CHAIRMAN: No, no. That is replied. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: Sir, the question is, innumerable factories have been announced; hospitals have been announced. What is the status of them? ...*(Interruptions)*... That is what I want to know.

MR. DEPUTY CHAIRMAN: No, no. That is not allowed. ...*(Interruptions)*... You have a question. ...*(Interruptions)*... Put your question.

SHRI TIRUCHI SIVA: I request for the formation of a committee for Tamil Nadu. That's all.

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... You want to put a question. ...*(Interruptions)*... Okay. ...*(Interruptions)*... Put the question. ...*(Interruptions)*...

डा. प्रभाकर कोरे : सर, कर्णाटक में नई लाइन के बारे में क्या किया गया है? **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... Now, Mr. Tarun Vijay, what is your question? ...*(Interruptions)*...

श्री तरुण विजय (उत्तराखंड) : सर, चार धाम को जोड़ने के लिए क्या किया जाएगा? माननीय मंत्री महोदय इसका जवाब दें।

MR. DEPUTY CHAIRMAN: Mr. Minister, if you can reply to these queries now, you reply. In respect of rest of the things, you can write to them. You please reply whatever is possible.

SHRI D.V. SADANANDA GOWDA: Sir, I would clarify one thing. I have given ten percent of the total funds to West Bengal alone. That is one thing. I have taken note of other things. Regarding other things, I have taken note of them. I will send them a written reply.

9.00 P.M.

MR. DEPUTY CHAIRMAN: Okay, that is fine. Now, I will take up the Appropriation (Railways) No. 2 Bill, 2014 and the Appropriation (Railways) No. 3 Bill, 2014. First, I shall put the Appropriation (Railways) No. 2 Bill to vote.

MR. DEPUTY CHAIRMAN: The question is:

That the Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 2012 in excess of the amounts granted for those services and for that year, as passed by Lok Sabha, be taken into consideration.

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clauses 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI D.V. SADANANDA GOWDA: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: I shall now put the Appropriation (Railways) No. 3 Bill to vote. The question is:

That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15 for the purposes of Railways , as passed by Lok Sabha, be taken into consideration.

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause-by-clause consideration of the Bill.

Clause 2, 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI D.V. SADANANDA GOWDA: Sir, I beg to move:

That the Bill be returned.

The question was put and the motion was adopted.